

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2536
ANSWERED ON:12.03.2015
NAME OF HIGH COURT
Somaiya Dr. Kirit

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the name of High Court of Bombay is proposed to be changed;
- (b) if so, the details thereof along with action taken thereon; and
- (c) by when the legislative proposal will be passed and name of High Court of Bombay will be changed as High Court of Mumbai?

Answer

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

(a) to (c): The proposal for changing the name of 'Bombay High Court' as 'Mumbai High Court' is under consideration of the Central Government.